

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.202/TT/2012

Date: 28.1.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff of Assets associated with Eastern Region
Strengthening Scheme-III in Eastern Region from anticipated DOCO to
31.03.2014

Sir,

Please refer to our earlier letters dated 11.9.2012 and 3.10.2012 (copies enclosed) seeking different sets of information, and your affidavit dated 8.1.2013. This is to inform you that your aforesaid affidavit deals only with issues raised in our letter dated 3.10.2012 and does not answer queries sought in our letter dated 11.9.2012. It is requested that **the information sought vide our letter dated 11.9.2012 may kindly be furnished along with the following further information**, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 28.2.2013:-

Revised auditor/ Management certificate and tariff forms (Form-1, Form-5D, Form-6, Form-13, and Form-13B) along with supporting document for Asset-III and Asset-IV as per Revised Anticipated/ Actual COD.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)